

[10 December, 1999]

RAJYA SABHA

Increase in fees for Higher Education

1033. SHRI SATISH CHANDRA SITARAM PRADHAN:
SHRI JANESHWAR MISRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal/demand before Government to increase the fees for higher education, if so, the details thereof; and

(b) whether there is any proposal/demand before Government to allow educational institutions to float educational debentures?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL):

(a) A proposal for raising of fees for higher education has been under consideration of the government for some time now. It has been given a specific shape by the UGC by setting up of the Rahman Committee to go into specific proposals for restructuring of fees in the Universities. The report of the Committee has just been received. The UGC has decided to circulate the report among the Universities and other stake holders in order to initiate a national debate on the subject.

(b) No, Sir.

KVS Policy of posting Spouses at same Station

1034. SHRI GAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government of India and Kendriya Vidyalaya Sangathan follow the policy of posting spouses at the same station;

(b) if so, the details of the policy;

(c) whether it is a fact that policy has been breached during the current session more often than not; and

(d) if so, the reasons and justification if any, thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL):

(a) and (b) As per Government policy, working couples may be posted in the

same place as far as possible. In KVS, transfers & postings are done as per the Transfer Guidelines as approved by the Board of Governors which, inter alia, provide for the following order of priority for posting:

- I. Death of Spouse.
- II. Less than 2 years to retire.
- III. Medical grounds on serious illness.
- IV. Employees in North-Eastern Region, and declared Hard Station.
- V. Blind & Orthopaedically handicapped employees.
- VI. Spouse Cases.

(c) and (d) All the transfers & postings have been made as per the provisions of the transfer guidelines.

Fellowships by regional centres of ICHR

1035. SHRIMATI KAMLA SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the two regional centres set up by ICHR at Guwahati and Bangalore have failed to award any fellowship or a Travel-cum-Research grant since their inception, despite spending lakhs of rupees;

(b) if so, what are the reasons therefor;

(c) whether Government propose to examine the functioning of ICHR and its two regional centres at Guwahati and Bangalore; and

(d) if so, the steps taken by Government in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL):

(a) & (b) The schemes relating to fellowship, travel grants, study grant, seminar and workshop etc. are being administered by ICHR Headquarters, New Delhi including the awarding/sanction of the schemes for the Southern and North-Eastern region.

(c) and (d) The Government of India has set up a Review Committee to review the working of ICHR. Review is to be both quantitative and qualitative.